

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 208
IB-620/ND/2020

IN THE MATTER OF:

M/s. Juno Consultants Pvt. Ltd.

...PETITIONER

Vs.

Plantronics India Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 08.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

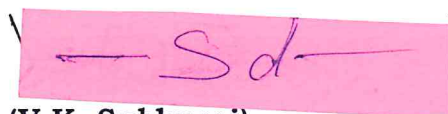
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

ORDER

On the last occasion i.e. 23rd December, 2020 as well as today no one is present at the time of virtual hearing of the matter. The case is **dismissed for default** of non prosecution.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)